

SHRI F. A. AHMED : I was just replying to one question that there are other liabilities. They have taken money on this stock from the bank, and before the Government takes over they will have to pay the bank in respect of the loan which they had advanced on this stock.

श्री ब० ना० कुरील : अध्यक्ष महोदय, श्रीमती सुचेता कृपालानी की इस कानपुर की फॅक्टरी में ज्यादा दिलचस्पी नहीं है बल्कि ज्यादा दिलचस्पी उन्हें इस बात में है कि रायबरेली में जो फॅक्टरी खुलने वाली है वह न खुले। चीफ मिनिस्टर जब रायबरेली गई थीं तो कहा गया था कि यहां रायबरेली में कोई लेदर फॅक्टरी नहीं है और उन्होंने वायदा किया था कि यहां कोई बड़ी फॅक्टरी खुलवाई जायेगी। श्री बनर्जी ने कहा कि वहां लेदर नहीं है लेकिन मैं उन्हें बतलाना चाहता हूँ कि एक करोड़ रुपये का सालाना लेदर वहां से बाहर जाता है। मंत्री महोदय कहीं इन सब बातों के ऊपर वह रायबरेली की फॅक्टरी को तो बन्द नहीं कर देंगे ?

श्री फखरुद्दीन अली अहमद : मेरे पास वह रायबरेली की फॅक्टरी नहीं है और न ही मेरे सामने उसे बन्द करने का सवाल आता है।

SHRIMATI SUCHETA KRIPALANI: You have allowed so much of time for this short notice question and you have allowed several Members already. The hon. Member has personally attacked me. So, I would like to say something.....

MR. SPEAKER: It is not provided for in the rules that a Member can answer a question in this manner.....

SHRIMATI SUCHETA KRIPALANI: May I say that I shall be most happy if another factory is opened at Rae Bareilly, but the old unit in Kanpur should not be closed....(Interruption)

MR. SPEAKER : If she wanted she could have got up and interrupted without asking my permission. But I think she has been so good and asked for my permission.

SHRIMATI SUCHETA KRIPALANI: I rarely speak. I try to follow the rules.

MR. SPEAKER : I know that other Members can shout but she cannot do so.

SHRI S. M. BANERJEE: Why should this happen? It has been decided that the Prime Minister will always be from UP; and tomorrow it may be from Kanpur that....

MR. SPEAKER: Shri S. M. Banerjee has the great privilege of getting up and interrupting whenever he likes. But Members like Shrimati Sucheta Kripalani cannot do it. On every question on every occasion the hon. Member gets up and says whatever he wants. He is the sole Member having that privilege.

SHRI LOBO PRABHU: Would the hon. Minister clarify that much of the trouble in this factory is from labour and the factory had become uneconomic because of the rise in wages and other labour claims, and if our friends here would co-operate and if labour would reduce its demands....

SHRI K. N. PANDEY: It is not because of labour claims but it is because of mismanagement.

SHRI LOBO PRABHU: If only our friends representing labour would co-operate, this factory can work.

SHRI F. A. AHMED: If hon. Members would recall, I had given the recommendations made by the survey Team which included the reduction of inefficient and surplus staff.

WRITTEN ANSWERS TO QUESTIONS

BHARAT SEWAK SAMAJ

*332. **SHRI YAJNA DATT SHARMA:** Will the Minister of FOOD AND AGRICULTURE be pleased to refer to the reply given to Starred Question No. 725 on the 18th December, 1967 and state:

(a) whether the Department of Expenditure in the Finance Ministry have

set up an Enquiry Committee to go into allegations against the Bharat Sewak Samaj regarding the misuse of funds by the Samaj;

(b) if not, the reasons therefor; and

(c) how many States have stopped giving aid to the Samaj and why?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI M. S. GURUPADASWAMY) :

(a) and (b) The Department of Expenditure have advised that a Committee may have to be set up. The suggestion is under consideration.

(c) The information is being collected and will be laid on the Table of the House on receipt.

FOOD AID DEVELOPING COUNTRIES

*337. DR. RANEN SEN : Will the Minister of Food and Agriculture be pleased to state:

(a) whether according to a study made by F.A.O. for the Second U.N. Conference on Trade and Development now in Session in Delhi, food and aid will continue to be necessary for the developing countries for the next 10 to 20 years; and

(b) if so, Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) :

(a) In connection with the subject of World Food Problem to be discussed by the Second UNCTAD, F.A.O. has presented a paper, which, *inter alia*, states: "The period of next 10 to 20 years is particularly crucial. This is the period needed before family planning measures can have much effect on the rate of population growth. It also represents the time that will probably be needed for an agricultural revolution in the developing countries to get fully under way. During this period foreign assistance, including food aid, will be especially necessary."

(b) The above reference is to the developing countries as a whole. So far

as India is concerned, no concessional imports of foodgrains are envisaged beyond 1970-71.

REPORT ON FOURTH GENERAL ELECTIONS

*338. SHRI ANBUCHZHIAN :

SHRI RAGHUVIR SINGH SHASTRI :

SHRI YOGENDRA SHARMA :

Will the Minister of LAW be pleased to state :

(a) whether it is a fact that the Chief Election Commissioner has submitted a detailed report on the Fourth General Elections in India;

(b) if so, the main recommendations therefor; and

(c) how far they have been accepted by Government?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI M. YUNUS SALEEM) : (a) & (b) The Report of the Election Commission on the Fourth General Elections in India was laid on the Table of the House on 13th February, 1968.

(c) It will take some time before the recommendations contained in the Report are examined by the Government and a decision taken thereon.

MINIMUM WAGES ACT

*339. SHRI HIMATSINGKA: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether Government propose to extend the Minimum Wages Act to different classes of workers and also to increase the limit of minimum wages under the Act; and

(b) if so, the decisions taken in this regard?

THE MINISTER OF LABOUR & REHABILITATION (SHRI HATHI) :

(a) and (b). No. The Minimum Wages